

has been liberalised in July, 1991. Under the New Industrial Policy, the schemes of Registration of Industries viz. Delicensed Industries Registration Scheme (DIR) Exempted Industries (EIR) and registration with Directorate General of Technical Development (DGTD) and other Technical Authorities like Office of the Textile Commissioner and Development Commissioner for Iron & Steel have been abolished. For all those industries which were to be registered earlier and those which are delicensed after the announcement of New Industrial Policy, an entrepreneur has to file an IEM with SIA in the prescribed form. Since the announcement of New Industrial Policy till 30th April, 1995, 1119 Industrial Entrepreneurs Memoranda (IEMs) with a proposed investment of Rs. 28229 Crores and proposed employment for 213179 persons have been filed with the Government for establishing new units/new articles/expansion of existing industrial units etc. in the State of Andhra Pradesh.

[Translation]

Voters Identity Cards.

7999. SHRI SATYA DEO SINGH :
SHRI RAM PAL SINGH :
SHRI PRABHU DAYAL KATHERIA :
SHRI BRIJ BHUSHAN SHARAN SINGH :
SHRI PANKAJ CHOWDHARY :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any complaints regarding the carelessness in the distribution of identity cards in Delhi;

(b) if so, the details thereof ;

(c) whether any inquiry has been conducted in this regard ;

(d) if so, the outcome thereof and action taken against such guilty officials ; and

(e) the remedial measures taken by the Government for expeditious/satisfactory distribution of identity cards?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (e) Office of the Chief Electoral Officer, Delhi has informed that the distribution of identity cards to voters has been taken up in certain Assembly constituencies of Delhi and is, on the whole, going on smoothly. The distribution of identity cards is being done through Government employees, Home Guards and a private agency. A few complaints were received against some Home Guards alleging delivery of identity cards to servants, minors, neighbours etc. and also about their conduct with the public. These complaints were referred to the Director General, Home Guards, Government of Delhi for appropriate action and ensuring that no such irregularities take place, in future. All agencies/personnel engaged in the distribution of identity cards have also been instructed to ensure utmost care in the distribution of identity cards to voters.

Malaria Control

8000. DR. SAKSHIJI : Will the PRIME MINISTER be pleased to state.

(a) whether the Union Government have provided special assistance to the State Governments and particularly to Uttar Pradesh under the National Malaria Eradication Programme ;

(b) if so, the funds provided to U.P. during the year 1993-94; and

(c) the progress made so far in U.P. under this programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) Central assistance to the State Governments is being provided on 50:50 Cost Sharing Basis between the Centre and the States including Uttar Pradesh under the National Malaria Eradication Programme.

(b) During the year 1993-94, Central assistance to the extent of Rs. 969.46 lakhs under National Malaria Eradication Programme (MMEP) has been provided to the State of Uttar Pradesh.

(c) The progress made by NMEP in the State of U.P. is as under :-

Year	Total Blood Slides Examined/Presumptive treatment given (in lakhs)	Total case detected and treatment given	Population protected with insecticidal spray (in million)
1993	86.65	1,14,617	10.10
1994	78.19	94,789	11.55

[English]

CGHS Dispensaries

8001. SHRI BALRAJ PASSI : Will the PRIME MINISTER be pleased to states :

(a) whether several CGHS dispensaries are not properly maintained ,

(b) if so, whether any monitoring mechanism has been set up to ensure cleanliness and hygiene; and

(c) the steps taken/proposed to be taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) to (c) Some of the CGHS Dispensaries are functioning in private rented buildings and their maintenance is done by respective landlords. In the case of Government buildings, the maintenance is done by CPWD. CGHS dispensaries are being reasonably properly maintained. Surprise inspections are done by Director, CGHS Additional Director (HQ) and Zonal Additional Director of respective zones to ensure cleanliness and hygiene in dispensaries. An incentive scheme has been introduced for top clean dispensaries in each zone.